

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 160
ANSWERED ON MONDAY, THE 14th SEPTEMBER, 2020
BHADRAPADA 23, 1942 (SAKA)**

WORK FROM HOME POLICY

QUESTION

160. SHRI P. C. GADDIGOUDAR:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether many of the corporates in the country have eased into a new way of working i.e. 'Work from Home (WFH)' and it is expected to become the new norm after the lifting of lock down restrictions and if so, the details thereof;
- (b) whether the concept of WFH would result in retrenchment of large number of subordinate corporate staff and if so, the details thereof; and
- (c) the steps taken by the Government to protect the interests of working class in corporate in the country?

ANSWER

**THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS**

(SHRI ANURAG SINGH THAKUR)

(श्री अनुराग सिंह ठाकुर)

वित्त एवं कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री

(a) to (c):- Ministry of Electronics & Information Technology stated on 10.09.2020 that as per National Association of Software & Services Companies (NASSCOM), presently about 90% of the workforce employed in the IT-BPM sector is Working From Home (WFH). Given the available technologies and an impetus from the COVID-19 pandemic, IT/ITeS companies are looking at a blended working model with both work from office and work from home as a permanent feature.

Further, Ministry of Electronics & Information Technology has taken various steps to facilitate Work From Home (WFH) for IT/ITeS industry which includes setting up of Inter Ministerial Working Group to address the challenges faced by IT/ITeS industry in implementing Work From Home for their employees, taken up the matter of relaxations in certain terms and conditions of OSP licensing with Department of Telecommunication (DoT), Online approval to take duty free laptops etc. by the employees of the STP/ EHTP units for working from Home.
